

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 19<sup>th</sup> March, 2020

No.HC.VII-131/2018/ 1669 /A. Shri Aswini Kalita, Office Peon, Office of the District and Sessions Judge, Dibrugarh, is transferred against the existing vacant post of Office Peon in the Office of the District and Sessions Judge, Kamrup, Amingaon.

Shri Kalita will join at his new place of posting immediately.

***N.B. The concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.***

By Order,  
*Sd/- Gautam Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-131/2018/ 1670 - 1680 /A.

Dated 19.03.2020

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, Dibrugarh. He is requested to release Shri Aswini Kalita in order to enable him to join his new place of posting immediately.
5. The District and Sessions Judge, Kamrup, Amingaon for information and necessary action.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Aswini Kalita, Office Peon, Office of the District and Sessions Judge, Dibrugarh.

*19/3/2020*  
**REGISTRAR (VIGILANCE)**

*19/03/2020*